

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

Petition(s) for Special Leave to Appeal (Civil) No(s).14428/2009

ADMIN.UNION TERRITORY OF D.&N.HAVELI

Petitioner(s)

VERSUS

GULABHIA M.LAD

Respondent(s)

(With prayer for interim relief and office report)

Date: 22/03/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Varun Thakur, Adv.
Mr. D.S. Mahra, Adv.

For Respondent(s)

Ms. Asha Gopalan Nair, Adv.

UPON hearing counsel the Court made the following
O R D E R

No rejoinder affidavit has been filed by the
petitioner, as per Hon'ble Court's order dated 25.1.2010.

List before the Hon'ble Court.

(M.K. GUPTA)
Registrar